

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS' WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UN-STARRED QUESTION No.1341
TO BE ANSWERED ON 27TH JULY, 2021

IMPLEMENTATION OF KUTTANAD PACKAGE

1341. SHRI KODIKUNNIL SURESH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Kerala Government has requested the Union Government to increase the financial assistance component under the Kuttanad package and if so, the details thereof and the reaction of the Government thereto;
- (b) whether the Government is intending to implement a second Kuttanad package as a continuation of first Kuttanad package that was implemented in Kuttanad region for ensuring development of livelihood and agriculture and allied activities and if so, the details thereof;
- (c) whether the Government is aware of a proposal by the Kerala Government for second Kuttanad package that has been conceptualized for mitigating the crisis faced by the region;
- (d) if so, the details thereof and
- (e) whether the Kerala Government has submitted Detailed Project Report (DPR) for outer bunds of paddy polders under Kuttanad package and if so, the details thereof including the funds sanctioned and released thereon?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) &(b) : The Government had granted 'in-principle' approval of Kuttanad Package in July, 2008 for providing financial support amounting to Rs.1840.75 crore for implementing various programmes/interventions by the concerned Ministries/Departments viz. Ministry of Agriculture and Farmers Welfare, Ministry of Water Resources, River Development and Ganga Rejuvenation, etc. within their existing schemes. The package was suggested by M. S. Swaminathan Research Foundation for development of Kuttanad Wetland Eco-System. The Government of Kerala was required to submit proposals after formulation of

detailed Project Reports (DPRs) to the concerned Ministries/ Departments as per their existing schemes. The programmes/interventions involving financial outlay upto Rs.50 lakhs were to be implemented by the State Government of Kerala from their own funds under their schemes. Implementation period of Kuttanad package has ended in July, 2012. The Union Government has not extended the period but had advised the State Government to implement the approved activities of Kuttanad package under various on-going schemes/programmes like RashtriyaKrishiVikasYojana (RKVY), National Food Security Mission (NFSM), Mission for Integrated Development of Horticulture (MIDH) etc.

(c) to (e): Union Government has no information about the second Kuttanad Package. However, State Government of Kerala has submitted a list of 10 numbers of new projects in Kuttanad region for inclusion under Flood management and Border Areas Programme (FMBAP) of Ministry of Jal Shakti during the period 2021-26 in the Kuttanad region. The details of the projects is at **Annexure I**. State Government has informed that the Detailed Project Reports (DPRs) of these projects are still under preparation stage.

As per provisions of the ongoing "Flood Management and Border Areas Programme (FMBAP) of Ministry of Jal Shakti, it is not be possible to include any new projects of flood management for funding under this Programme at this stage. The process of formulation and approval of the centrally sponsored scheme, Flood Management and Border Areas Programme (FMBAP) of Ministry of Jal Shakti for the period 2021-2026 is presently underway. Inclusion of new projects for funding will depend upon the contours of new scheme as and when approved by the Government of India.

Annexure-I

Sl. No.	Name of Scheme	Estimated Cost (in Crores)	Benefitted districts	Rivers/ tributaries	Benefitted Area (in Hectares)	Benefitted population (in nos.)
1.	KP-FMP- Development of Thottappally leading channel, bypass canals and flood control regulators for improving	500	Alappuzha	Pamba, Achenkovil, Manimala	50,000	3.50,000
2.	KP-FMP- Mitigation of flood damages in padasekharamsin Kainakary, Pulinkunnu and Veliyanad panchayath in Kuttanad L.A Co	206	Alappuzha	Pamba, Manimala	2581.11	63633
3.	KP-FMP- Mitigation of flood damages in padasekharamsin Nedumudy, Chambakkulam and Muttar panchayathsin Kuttanad L.A Const	196	Alappuzha	Pamba, Manimala	3715.1	51270
4.	KP-FMP- Mitigation of flood damages in padasekharamsin Thakkazhy panchayath in Kuttanad L.A Constituency	183	Alappuzha	Pamba, Manimala	1732.43	20951
5.	KP-FMP- Mitigation of flood damages in padasekharamsin Kavalam, Neelampore, Ramankary panchayathsin Kuttanad L.A.	198	Alappuzha	Pamba, Manimala	2932.18	58508
6.	KP-FMP- Mitigation of flood damages in padasekharamsin Edathuapanchayathsin Kuttanad L.A. Constituency	124	Alappuzha	Pamba, Manimala	1730.34	19094
7.	KP-FMP- Mitigation of flood damages in padasekharamsin Veeyapuram, Thalavady panchayathsin Kuttanad L.A. Constituency	172	Alappuzha	Pamba, Manimala	1642.99	36559
8.	KP-FMP- Mitigation of flood damages in padasekharamsin of Kottayam and Vaikom taluk (12 panchayath)	147	Kottayam	Meenachil river, kodoor river, Aruthooty thodu, Kariyar	8318.99	12331
9.	KP-FMP- Mitigation of flood damages in padasekharamsin Ambalappuzha, Cherthala & Vaikom taluk	158	Alappuzha	Manimalayar, Pamba, Muvatupuzhayar	4096.05	20440
10.	KP-FMP- Development of Second and Third reaches of Alappuzha- Changanassery canal	200	Alappuzha	Pamba, Manimala		
